COURT-I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 237 of 2014

Dated: 9th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

West Bengal State Electricity Transmission

.... Appellant(s)

Co. Ltd.

Versus

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s): Mr. Sakya Singha Chaudhuri

ORDER

Admit. Issue notice to the Respondents returnable on 10.11.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **10.11.2014**.

(Rakesh Nath) **Technical Member** (Justice M. Karpaga Vinayagam) Chairperson

ts/js